

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (C) No(s). 6150/2016

M/S MALAYAGIRI SANDAL WOOD OIL DISTILLERY THROUGH ITS
PARTNERPetitioner(s)

VERSUS

STATE OF U.P. AND ORS.

Respondent(s)

(with appln. (s) for exemption from filing O.T. and interim relief
and office report)

Date : 08/07/2016 This petition was called on for hearing today.

For Petitioner(s) Mr. Pankaj Bhatia,Adv.
Ms. Bharti Tyagi,Adv.For Respondent(s) Mr. Kamal Kishore,Adv.
Mr. B. Krishna Prasad,Adv.Mr. Santosh Kumar,Adv.
Mr. Mushtaq Ahmad,Adv.UPON hearing the counsel the Court made the following
O R D E R

Respondent No.5 has already filed the counter affidavit.

Four weeks time is given to the respondent No. 2 to file the
counter affidavit.Fresh steps for the service of notice by usual mode to the
respondent Nos. 1, 3, 4 and 6 to 8 shall be taken by the learned
counsel for the petitioner within a period of four weeks.

List again on 16.8.2016.

(M V RAMESH)
Registrar